

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 2550
ANSWERED ON 04/08/2026

STATUS OF SPECIAL ECONOMIC ZONES

2550. SHRI APPALANAIDU KALISETTI:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the total number of notified Special Economic Zones (SEZs) in the country and out of these, the number that are operational, non-operational and de-notified, sector and State-wise;
- (b) the total land area notified for SEZs and the land area currently under active economic use, State-wise;
- (c) the details of exports, domestic value addition and employment generated by SEZs during the last five years, State, sector and year-wise;
- (d) the average capacity utilisation of SEZs in terms of units approved versus units operational and the reasons for under-utilisation, if any;
- (e) whether any assessment, audit or evaluation has been conducted to determine whether SEZs are operating at their intended potential and if so, the key findings thereof; and
- (f) the steps taken or proposed to improve utilisation, attract investment and integrate SEZs with domestic supply chains?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)

(a) The State/Union Territory (UT)-wise details of the number of Special Economic Zones (SEZs) notified, operational, non-operational and de-notified are at **Annexure-I**. The details of sector-wise SEZs are available at https://sezindia.gov.in/sites/default/files/approved_sez/Sector%20wise%20distribution%20of%20SEZs.pdf

(b) The State/UT-wise details of total land area notified for all SEZs in the country and currently operational are at **Annexure-II**.

(c) The State/UT-wise details of exports and employment generated by SEZs during the last five years are at **Annexure-III**.

(d) The details of capacity utilisation of SEZs in terms of units approved versus units operational are at **Annexure-IV**. The time taken in operationalising the SEZs could be due to several reasons including time taken for getting approvals from the Statutory/State Government bodies, adverse business climate due to shifts in global economic scenario, changes in fiscal incentives, etc.

(e) The performance and impact of all SEZs is assessed regularly in accordance with the provisions of SEZ Act, 2005 and SEZ Rules, 2006, including Rule 79. Additionally, under the overall supervision of the Department of Commerce, the office of the respective Development Commissioner evaluates the overall performance of all SEZs based on Annual Performance Reports submitted by the SEZ units.

(f) With a view to improve utilisation, attract investment and integrate SEZs with domestic supply chains, the Government undertakes various steps from time to time to enhance operational efficiency of SEZs. Such steps include implementation of Single-window clearance mechanisms to facilitate faster project approvals and streamlining the regulatory framework governing SEZ operations by eliminating avoidable procedural compliances. These steps or reforms including policy initiatives are continuous process and inherent in the administration of SEZs.

ANNEXURE-1

Annexure-I referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 2550 for answer on 04.08.2026

State/UT-wise distribution of SEZs (As on 31.07.2026)				
States/UTs	Total Notified SEZs	Total Operational SEZs	Non-Operational SEZs	De-notified SEZ
Andhra Pradesh	31	25	6	5
Arunachal Pradesh	1	0	1	0
Bihar	2	0	2	0
Chandigarh	2	2	0	0
Chhattisgarh	3	1	2	0
Dadra and Nagar Haveli, and Daman and Diu	0	0	0	1
Delhi	0	0	0	1
Goa	3	0	3	0
Gujarat	28	22	6	11
Haryana	22	8	14	13
Jharkhand	2	1	1	0
Karnataka	49	38	11	10
Kerala	20	19	1	7
Madhya Pradesh	8	6	2	4
Maharashtra	41	36	5	22
Manipur	1	0	1	0
Nagaland	2	0	2	0
Odisha	6	5	1	3
Puducherry	2	0	2	0
Punjab	3	3	0	0
Rajasthan	6	3	3	2
Tamil Nadu	58	49	9	11
Telangana	50	38	12	14
Tripura	1	0	1	0
Uttarakhand	0	0	0	1
Uttar Pradesh	23	14	9	2
West Bengal	8	7	1	3
Grand Total	372	277	95	110

ANNEXURE-2

Annexure-II referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 2550 for answer on 04.08.2026

State/UT-wise Notified and Operational Land Area Details (As on 31.07.2026)			
States/UTs	No. of Notified SEZs	Total Notified SEZs Area (in Hectares)	Total Operational SEZ Area (in Hectares)
Andhra Pradesh	31	6780.51	6096.21
Arunachal Pradesh	1	30.20	0
Bihar	2	101.782	0
Chandigarh	2	39.18	39.18
Chhattisgarh	3	114.11	101.28
Goa	3	249.475	0
Gujarat	28	13159.43	12811.88
Haryana	22	335.63	122.24
Jharkhand	2	259.09	222.67
Karnataka	49	1919.50	1640.00
Kerala	20	769.79	752.71
Madhya Pradesh	8	678.19	664.01
Maharashtra	41	4210.42	4114.07
Manipur	1	10.85	0
Nagaland	2	340.70	0
Odisha	6	761.14	751.02
Punjab	3	57.71	57.71
Pondicherry	2	94.87	0
Rajasthan	6	804.93	646.90
Tamil Nadu	58	4334.45	3880.00
Telangana	50	1564.41	1136.57
Tripura	1	16.35	0
Uttar Pradesh	23	706.30	447.72
West Bengal	8	229.88	205.59
Grand Total	372	37568.90	33689.74

Annexure-III referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 2550 for answer on 04.08.2026

States/UTs-wise details of Exports from SEZs during the last 5 years						
(Rs. in Crore)						
Sl. No.	State	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	31028.90	40420.34	44984.45	55247.04	52953.85
2	Chandigarh	2605.38	3021.80	3200.03	3084.75	3391.05
3	Gujarat	239190.01	335835.73	310283.13	332891.81	405595.08
4	Haryana	25907.14	32739.98	36774.15	43198.79	48261.19
5	Jharkhand	0.00	363.75	6326.29	6856.28	10704.03
6	Karnataka	167311.30	218772.87	228952.07	248838.73	269004.47
7	Kerala	21972.23	21501.13	25774.17	28799.83	31717.82
8	Madhya Pradesh	12571.26	12859.28	16026.96	14847.01	16539.33
9	Maharashtra	160051.78	186786.75	210756.46	224250.91	243422.50
10	Odisha	26366.94	27165.58	31331.66	29694.50	41295.64
11	Punjab	2127.41	2685.01	3131.50	2361.22	2732.45
12	Rajasthan	4578.34	5507.32	7141.28	13636.43	12386.55
13	Tamil Nadu	136328.71	172580.41	177930.39	203303.56	212288.11
14	Telangana	105523.98	140373.43	178086.41	173701.12	195177.09
15	Uttar Pradesh	33014.90	39835.68	47703.94	51137.58	57323.76
16	West Bengal	22168.80	23129.18	26817.34	31819.85	33398.70
Total		990747	1263578	1355220	1463669	1636192

States/UTs-wise details of Employment from SEZs during the last 5 years						
(In No. of person)						
Sl. No.	States/UTs	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	75907	78866	79831	79523	79523
2	Chandigarh	8972	10784	9475	8562	7897
3	Chhattisgarh	6	6	6	6	6
4	Gujarat	105922	112899	126658	174545	121039
5	Haryana	150482	178413	182783	198668	208586
6	Jharkhand	0	0	79	69	60
7	Karnataka	398580	401232	424497	424715	467011
8	Kerala	82640	86484	89189	89106	99202
9	Madhya Pradesh	31127	36401	35955	35316	34535
10	Maharashtra	560052	589971	635373	643898	651835
11	Odisha	8222	13538	14513	13133	13152
12	Punjab	9545	12079	11216	11801	13918
13	Rajasthan	23402	24581	35469	48886	53996
14	Tamil Nadu	523807	591517	728493	607812	626700
15	Telangana	469781	500415	538714	527246	527246
16	Uttar Pradesh	161712	184871	196662	223306	255989
17	West Bengal	86023	73555	85191	91301	100452
Total		2696180	2895612	3194104	3177893	3261147

Note: Calculated on cumulative basis.

ANNEXURE-IV

Annexure-IV referred to in reply to Part (d) of Lok Sabha Unstarred Question No. 2550 for answer on 04.08.2026

Name of Zone	Number of approved SEZ units	Number of operational SEZ units
CSEZ	1268	1218
FSEZ	98	92
KASEZ	1894	1400
MEPZ	848	780
NSEZ	784	747
SEEPZ	768	704
VSEZ	563	539
Total	6223	5480
